

**OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE NORTH  
DISTRICT, ROHINI COURT COMPLEX, DELHI**

**ORDER**

Pursuant to letter no. 4540-4552/DHC/Gaz/G-4/DHJS/SumVac/2023 dated 26.05.2023 of Hon'ble High Court of Delhi and in partial modification of order no. 17880-17960 F2(9)/Judl./Vac/North/2023 dated 31.05.2023 of this office, the undersigned is available upto 09.06.2023 to look after the court work as well as administrative work of North District and the period w.e.f. 10.06.2023 to 30.06.2023 shall be the period of special casual leave of the undersigned.

*Seema Maini*  
(SEE MA MAINI)

**PRINCIPAL DISTRICT & SESSIONS JUDGE  
NORTH DISTRICT ROHINI COURT COMPLEX DELHI**

No. 20589-653 F2(9)/Judl./Vac/North/2023 Dated. 08/06/2023

**Copy forwarded for information & necessary action to:-**

1. The Registrar General, Hon'ble High Court of Delhi, New Delhi.
2. The Principal District & Sessions Judge, (HQ) Delhi.
3. The Principal District & Sessions Judge, (North-West), District Rohini Court Complex, Delhi.
4. All the Judicial Officers, of North District, Rohini Court Complex, Delhi.
5. The Officer In-Charge/Controlling Officer, Pool Cars, Tis Hazari & Rohini Court Complex, Delhi.
6. The DDO Accounts Branch, North District, Rohini Court Complex, Delhi.
7. All AOJs/Branch In-Charge, North District, Rohini Court Complex, Delhi.
8. The Secretary Bar Association, Rohini Court Complex, Delhi.
9. Dealing Clerk, Facilitation Centre, Rohini Court Complex, Delhi.
10. The Website Committee, North District, Rohini Court Complex, Delhi.
- ✓ 11. The Website Committee, (Hindi & English), Tis Hazari Court Complex, Delhi.
12. AOJ/Branch In-Charge, Filling Section, Rohini Court Complex, Delhi.
13. Personal Office of the undersigned.
14. Reader to the undersigned.
15. Notice Board (through Care Taking Branch).
16. Branch In-Charge, R&I for uploading on Layers.

*Seema Maini*

**PRINCIPAL DISTRICT & SESSIONS JUDGE  
NORTH DISTRICT ROHINI COURT COMPLEX DELHI**